

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10386 of 2018

(OIA-AHM-EXCUS-001-APP-162-163-2017-18 Passed Commissioner (Appeals)
Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Accent Microcell Private Limited

Survey No. 533/P, Paldi, Kankaj Pirana Road,
Taluka-Dascroi,
AHMEDABAD, GUJARAT

.....Appellant

VERSUS

C.C.E.-Ahmedabad-I

C. EX BHAVAN,
NR PANJRAPOLE & POLYTECHNIC, AMBAVADI,
AHMEDABAD, GUJARAT
380015

.....Respondent

APPEARANCE:

Shri Vipul Khandhar, Advocate for the Appellant

Shri S Airan, Assistant Commissioner (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

Final Order No. A/ 10844 /2020

DATE OF HEARING: 13.03.2020
DATE OF DECISION: 13.03.2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they opted to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**